

2012
HIGH COURT, APPELLATE SIDE,
CALCUTTA

NOTIFICATION

No. 1670 – R (JS)

Dated, Calcutta, 14th May, 2012

In terms of Notification No. 1389-R(JS) dated 12.04.2012, it is notified for information that the following Judicial Officers are eligible and coming under the zone of consideration for promotion to the cadre of District Judge (Entry Level) through Normal Promotion, 2012, provisionally, and subject to the result of the cases pending before the Hon'ble Supreme Court in Malik Mazahar sultan Case (Civil Appeal No. 1867 of 2006), the Writ Petition filed by the West Bengal Judicial Service Association (W.P. © No. 46/2007) and All India Judges' Case (W.P. © 1022 of 1989), now pending in the Hon'ble Supreme Court of India.

Further information to all eligible candidates will follow in due course.

SL. NO.	NAME OF THE OFFICERS	PRESENT PLACE OF POSTING
1.	Shri Shyamalendu Ghosal	ADJ, FTC, Khatra, Bankura.
2.	Shri Sandipan Bandyopadhyay	ADJ, FTC, Ghatal, Paschim Medinipur.
3.	Shri Subodh Kumar Batabyal	ADJ, FTC-3, Diamond Harbour, 24 Pgs. (S).
4.	Shri Subhabrata Chaudhuri	ADJ, FTC-4, Bichar Bhawan, City Sessions Court, Kolkata.
5.	Shri Abani Kanta Laha	ADJ, FTC-1, Burdwan.
6.	Smt. Jayanti Ray (Moitra)	ADJ, FTC-2, Burdwan.
7.	Shri Pulak Kumar Kundu	ADJ, FTC-6, Alipore, South 24 Parganas.
8.	Gulam Nabi	ADJ, FTC-2, Paschim Medinipur.
9.	Smt. Rita Mukherjee (Das)	ADJ, FTC-4, Jangipur, Murshidabad.
10.	Shri Muktipada Mondal	ADJ, FTC, Mathabhanga, Cooch Behar.
11.	Shri Gour Sundar Banerjee	ADJ, FTC-1, Arambagh, Hooghly.
12.	Smt. Jayati Bhattacharyya (Das)	ADJ, FTC-2, Bichar Bhawan, City Sessions Court, Calcutta.
13.	Shri Jayanta Chakraborty	ADJ, FTC, Buniadpur, Dakshin Dinajpur.
14.	Shri Somnath Mukherjee	ADJ, FTC, Tehatta, Nadia.
15.	Shri Indranil Adhikari	ADJ, FTC-2, Purulia.
16.	Shri Arup Basu	ADJ, FTC-4, Raghunathpur, Purulia.
17.	Shri Samiran Dutta	ADJ, FTC, Kakdwip, 24 Parganas (South).
18.	Shri Shyamal Kumar Biswas	ADJ, FTC-1, Chinsurah, Hooghly.
19.	Shri Dwijendranath Roy Barman	ADJ, FTC-1, Howrah.
20.	Shri Debashis Halder	ADJ, FTC-6, Bichar Bhawan, City Sessions Court, Kolkata.
21.	Shri Asish Kumar Das	ADJ, FTC-7, Alipore, South 24 Parganas.

22.	Shri Dharani Adhikary	ADJ, FTC-2, Sealdah, 24 Parganas (South).
23.	Shri Rabindra Nath Malik	ADJ, FTC-1, Berhampur, Murshidbad
24.	Shri Swadesh Ranjan Roy	ADJ, FTC-2, Jalpaiguri
25.	Shri Karna Prosad Burman	ADJ, FTC-1, Baruipur, South 24-Parganas
26.	Shri Tapan Kumar Sinha-II	ADJ, FTC-2, Tamluk , Purba Medinipur
27.	Shri Shyamal Kumar Roy Chowdhury	ADJ, FTC-3, Alipurduar, Jalpaiguri
28.	Shri Asim Kumar Das	ADJ, FTC, Kurseong, Darjeeling
29.	Smt. Sukla Sengupta	ADJ, FTC-2, Ranaghat, Nadia
30.	Shri Pradip Barman	ADJ, FTC-3, Paschim Medinipur
31.	Shri Daman Prosad Biswas	ADJ, FTC-4, Tamluk, Purba Medinipur
32.	Shri Amit Chattopadhyay	ADJ, FTC-1, Alipurduar, Jalpaiguri
33.	Shri Prabir Kumar Mishra	ADJ, FTC-6, Malda
34.	Shri Partha Sarathi Chakraborty	ADJ, FTC, Jharagram ,Paschim Medinipur
35.	Shri Sovan Kr. Mukhopadhyay	ADJ, FTC-1, Lalbagh, Murshidabad
36.	Shri Gopal Chandra Karmakar	ADJ, FTC-3, Malda
37.	Shri Shyam Prakash Rajak	ADJ, FTC-1, Islampur, Uttar Dinajpur
38.	Shri Subhasis Ghosh	ADJ, FTC-3, Burdwan
39.	Shri Anupam Mukherjee	ADJ, FTC-4, Alipore, South 24 Parganas
40.	Yasmin Fatma	ADJ, FTC-3, Krishnagar, Nadia
41.	Shri Sunirmal Dutta	ADJ, FTC-4, Diamond Harbour, South 24 Parganas
42.	Shri Santanu Jha	ADJ, FTC-5, Malda

All the above eligible Judicial Officers are directed to send 10 copies of their contested judgements, 5 Civil and 5 Criminal cases, in triplicate, delivered during 2012 (if not available, the judgements delivered during holding of previous Court may be sent) by 30.05.2012.

By Order
Sd/- I.C.Das
Registrar (Judicial Service),
High Court, Appellate Side